



Statement of Immovable Property Return for the year 2015 (as on) 31-12-2015

Service : _____

Name of the Officer (in full) : J. MADHUSUDHANA RAO Designation : SENIOR TECHNICAL ASSISTANT Date of Birth : 28-09-1957

Ministry/Department/Office : O/O ROC., AP., HYDERABAD Grade Pay : 4600/-

Name of district, sub-division, Taluk and village in which property is situated	Name and details of property – housing, lands and other buildings	Cost of construction/ acquirement including land in case of house and year when purchased	*Present Value	If not in own name, state in whose name held and his/her relationship to the Government Servant	How acquired – whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date of acquisition and name with details of persons from whom acquired.	Annual income from the property
(1)	(2)	(3)	(4)e	(5)	(6)	(7)
1) Hyderabad	J.Madhusudhana RAo, Residential Plot No. 301, Sai Murali Apartments, Sreenivasanagar Colony, Bagh Amberpet Hyderabad.	Rs.20,16,000/-	Rs. 25,00,000/-	N.A.,	By Purchase	Rs. Nil Self occupied

Signature: J.

Date: _____

NOTES :

- 1) * In case where it is not possible to assess the value accurately the approximately value in relation to present conditions may be indicated.
- 2) ** Includes short term lease also
- 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under Rule 15(3) of the (Conduct) Rules, 1955, [now rule 18(1) of the CCS (Conduct) Rules, 1964] on the first appointment to the service and thereafter at the interval of every twelve particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any m in the name of any other person dependent on Government servant.
- 4) The wording 'no change' or 'no addition' or 'as in the previous year' should be avoided and full details provided.
- 5) The columns should be filled up neatly in capital letters.